## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)-424/ND/2017

In the matter of:

Intergal Biosciences Pvt. Limited

....PETITIONER

SECTION:

Under Section 230-232

Order delivered on 11.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. P. Nagesh, Advocate

Mr. Dhruv Gupta, Advocate

For the Respondent/Corporate Debtor: -

For the Intervener

**ORDER** 

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved in 2<sup>nd</sup> Motion for issuing directions in relation to notice.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 11.12.2017